NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 10.30 AM

> CORAM: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, TECHNICAL MEMBER

APPLICATION NUMBER

PETITION NUMBER

: CP/01/2016

NAME OF THE PETITIONER(S)

: R.DORAISAMY & 1

NAME OF THE RESPONDENT(S)

: MEHALA CARONA TEXTILES PVT LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) T.v.P. Saivihan Counsel Lu Petition T.v.P. S 2 R. VIDHYA EHANKAR] Counsel Fu R 2 605 Achol R. Ashokkumar

ORDER

Mr. T.V.P. Saivihari, Counsel for Petitioner present. Mr. R. Vidhyashankar and Mr. R. Ashokkumar, Counsel for Respondent 2 to 5 present. No representation on behalf of R-1 and R-6. The service of notice on R7 and R8 is not complete. The Counsel for Petitioner is directed to serve private notice on R-7 and R-8 by way of speed post and file proof thereof along with an affidavit. In case, on next date of hearing, counsel on behalf of R-1 and R-6 fails to appear, appropriate order will be passed. Counsel for Petitioner is directed to file rejoinder to the counter filed by R-2 to R-5. Put up on 18.07.2017 at 10.30 A.M.

C sijagenter (S. VIJAYARAGHAVAN) **MEMBER (TECHNICAL)**

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)